

F.No.01(01)/Roster/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 19.12.2017

ORDER NO. 176 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide **order no. 167/2017 for CESTAT Mumbai** to the extent indicated below :-

On 20.12.2017 at 10.30 a.m. Hon'ble Shri M.V. Ravindran, Member (J) and Hon'ble Shri Ramesh Nair, Member (J) will hear Single Member bench matters, as notified.

On this day, all Division Bench matters shall stand adjourned.

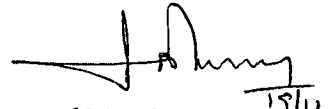
From 21.12.2017 to 22.12.2017 at 10.30 a.m. Hon'ble Shri M.V. Ravindran, Member (J) and Hon'ble Shri C.J. Mathew will hear all Division Bench matters.

On these days, Hon'ble Shri Ramesh Nair, Member (J) will hear Single Member Bench matters, as notified.

From 26.12.2017 to 27.12.2017 at 10.30 a.m. Hon'ble Shri M.V. Ravindran, Member (J) and Hon'ble Shri C.J. Mathew will hear all Division Bench matters.

On these days, Hon'ble Shri Raju, Member (T) will hear Single Member Bench matters, as notified.

By Order


(A.Mohan Kumar)
Registrar

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Dy. Registrar